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O.A. No. 161 of 2008

S.C.Sahoo.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 06.01.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)
Hon'ble Shri A.K.Patnaik, Member (J)

Heard Sri A.K.Sahoo, Ld. Counsel for the
applicant and Sri D.K.Bhera, Ld. Additional Standing
Counsel appearing for the Respondents.

By filing a memo dated 06.01.2011, Mr.
A.K.Sahoo, Ld. Counsel for the applicant prays to withdraw
this O.A.

Prayer allowed. Accordingly, the O.A. stands
dismissed as withdrawn.


MEMBER (J)


MEMBER (A)

R.K